

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3710/2020

This the 07th day of April 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

Mohd. Yaqoob, age 30 years, (Belt No. 231) S/o Abdul Rashid, R/O Gullow, Tehsil Gandoh, District Doda and 04 others.

.....Applicant

(Advocate:- None)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt. Home Department, J&K Government, Civil Secretariat, Srinagar
2. Additional Director General of Police, Home Guard, Gulshan Ground, Jammu.
3. Divisional Commander, Home Guard, Jammu province, Gulshan Ground, Jammu.
4. Area Commander, Voluntary Home Guard, District Doda.
5. Area Commander, Voluntary Home Guard, District Samba.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

ORDER [O R A L]

(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 03.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 07.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS